# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

### **UNSTARRED QUESTION NO. 2808**

ANSWERED ON 06.08.2025

#### NATIONAL BIO-ENERGY PROGRAMME IN UTTAR PRADESH

2808. SMT. DIMPLE YADAV SHRI PUSHPENDRA SAROJ

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of towns/cities in Uttar Pradesh where Waste-to-Energy projects have been installed along with funds sanctioned and disbursed under the National Bioenergy Programme, district-wise;
- (b) the number of Biomass (non-bagasse) cogeneration projects established under the National Bioenergy Programme in Uttar Pradesh, district-wise;
- (c) whether any Briquette/Pellet manufacturing plants have been sanctioned for the State of Uttar Pradesh and if so, the details thereof and if not, the reasons therefor;
- (d) the number of Biogas plants installed in Uttar Pradesh along with the funds allotted, sanctioned, and disbursed for them, district-wise; and
- (e) whether there have been any efforts by the Government of Uttar Pradesh to support the National Bioenergy Programme and to increase the number of Biogas plants in the State and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) The details are placed at Annexure-I.
- (b)Total two nos. of Biomass (non-bagasse) cogeneration projects have been supported in Kanpur Dehat and Muzaffarnagar districts of UP.
- (c) Total three nos. of briquette/pellet projects have been sanctioned in three districts of UP, the details are placed at **Annexure-II**.
- (d) The details of district-wise biogas plants installed under Biogas and Waste-to-Energy sub-component of National Bioenergy Programme in Uttar Pradesh is placed at **Annexure III.**
- (e) In line with National Bioenergy Programme, Government of Uttar Pradesh have launched Bio Energy Policy 2022 to support the production of Compressed Biogas, Bio-Coal etc. in the state to reduce the carbon emissions and fossil fuel dependency of the state as well as country.

As inputs provided by UPNEDA, the salient points of the policy details are placed at **Annexure** -IV.

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Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2808 to be answered on 06.08.2025 regarding "National Bio-energy Programme in Uttar Pradesh"

District-wise details of projects sanctioned under WTE programme during NBP:

District	No of projects	CFA Sanctioned (In Rs. Crores)	
District	No. of projects		
Bahraich	1	1.00	
Barabanki	1	10.00	
Bareilly	2	9.17	
Bulandshahar	1	2.50	
Gorakhpur	1	10.00	
Hapur	1	4.67	
Kannauj	1	2.00	
Kanpur Dehat	1	2.00	
Kushi Nagar	1	1.67	
Lakhimpur Kheri	1	1.60	
Meerut	2	14.98	
Muzaffarnagar	2	11.83	
Prayagraj	1	10.00	
Saharanpur	1	5.00	
Total	17	86.41	

District-wise details of CFA released under WTE programme during NBP (FY 2022-23 to FY 2024-25):

District	No. of projects	CFA Released (In Rs. Crores)	
Bareilly	1	2.08	
Hapur	1	4.67	
Lucknow	1	1.80	
MEERUT	1	4.98	
Muzaffarnagar	3	16.50	
Total	7	30.03	

### **Annexure-II**

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2808 to be answered on 06.08.2025 regarding "National Bio-energy Programme in Uttar Pradesh"

Sr.No.	Name	State	District	Type	Capacity (Tons per Hour)
1	Shri Rr Biofuel Industries	Uttar Pradesh	Agra	Briquette	8
2	M/S A.P. Enterprise	Uttar Pradesh	Shahjhanpur	Briquette	2
3	Reliance Industries Limited	Uttar Pradesh	Barabanki	Briquette	1.5

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2808 to be answered on 06.08.2025 regarding "National Bio-energy Programme in Uttar Pradesh"

The details of number of Biogas plants installed in Uttar Pradesh along with the funds allotted, sanctioned and disbursed for them, district-wise:

S1.	District Name	Number of	<b>Funds Sanctioned</b>	Funds Disbursed
No.		Biogas plants installed	(In Rs. Lakhs)	
1	Baghpat	2	0.29	0
2	Banda	6	0.86	0
3	Bareilly	59	8.46	0
4	Basti	68	9.76	0
5	Bijnor	12	1.72	0
6	Etawah	1	0.14	0
7	Farrukhabad	1	0.14	0
8	Firozabad	3	0.43	0
9	Ghazipur	1	0.14	0
10	Gorakhpur	1	0.14	0
11	Jalaun	1	0.14	0
12	Jhansi	1	0.14	0
13	Kheri	10	1.43	0
14	Mainpuri	3	0.43	0
15	Mathura	1	0.14	0
16	Meerut	6	0.86	0
17	Muzaffarnagar	23	3.30	0
18	Pilibhit	35	5.02	0
19	Prayagraj	22	3.16	0
20	Rampur	66	9.47	0
21	Saharanpur	36	5.17	0
22	Shahjahanpur	52	7.46	0
23	Sitapur	1	0.14 0	
24	Sonbhadra	36	5.17	0
	Total	447	64.11	0

Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 2808 to be answered on 06.08.2025 regarding "National Bio-energy Programme in Uttar Pradesh"

The financial incentives and supports provided by State Government under the Bio Energy Policy, 2022:

- Compressed Biogas (CBG) Rs 75 lakh per ton maximum of Rs 20 Crore.
- Bio-Coal Rs 75,000 per ton to the maximum of RS 20 Crore.
- Bio-diesel Rs 3 lakh per kilolitre to the maximum of Rs 20 Crore.
- 100% exemption in electricity duty to the bio-energy enterprises for 10 years.
- Financial support available on construction of maximum 5 km of approach road with investment of Rs 50 crore and above.
- State subsidy available to the tune of 30% of cost, to the maximum of Rs 20 lakhs on procurement of Balers, Racker, and Trawler equipment's. This subsidy will be available in addition to 50% subsidy available from Central Government in Agriculture mechanization scheme. which supports in supply chain of the feedstock collection for the plants and prevent parali burning.
- Exemption on development charges levied by development authorities.
- Exemption of 100% Stamp duty.
- Under the policy in principal approval given of total 157 nos. of CBG Projects including 47 nos, of projects got State approval with cumulative capacity of 1214 TPD.
   27 CBG plants (cumulative capacity of 230 tonnes per day) have been installed so for.
- Total 16 CBG projects from Oil Marketing. Companies (IOCL, HPCL, GAIL, Petronet LNG, BPCL & ONGC) have been provided government land ~300 acres and are under various stages of construction.